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(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 12th day of *March, 2008*.

**HON'BLE MR. A.K. GAUR, MEMBER- J.
HON'BLE MR. K.S. MENON, MEMBER- A.**

CIVIL CONTEMPT PETITION NO. 10 OF 2008

(Arising out of O.A No. 1070 of 2006)

Sonveer Singh, S/o Sri Ram,
R/o C/o Sri P.C. Chaudhary, House No. 356/6,
Shastri Nagar, Central Park, Kanpur Nagar.

VE R S U S

1. Sri M.N. Singh, Divisional Signal Telecom Engineer/SPL/
NCR, Alld, N.C.R. Allahabad.
2. Sri Amit Mishra, Assistant Divisional Signal Telecom Engineer,
Tundla, P.O. Tundla, Distt. Firozabad.
.....Contemnors/ opposite parties

Present for applicant : Sri N.K. Tripathi
Present for opposite parties: Sri K.P. Singh

O R D E R

BY HON'BLE MR. A.K. GAUR, J.M.

The applicant has filed the present contempt petition for deliberate and willful disobedience of the order dated 10.10.2006 passed by the Tribunal in O.A No. 1070/06 .

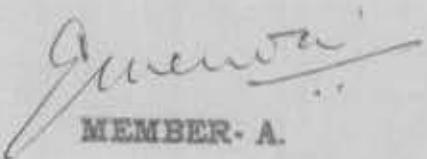
2. Having heard Sri N.K. Tripathi, learned counsel appearing for the applicant and Sri K.P. Singh, Senior Advocate of Railways as well as on

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perusal of record of the present Contempt Petition, we are satisfied that the orders of the Tribunal has already been complied with.

3. In view of the aforesaid facts, we find no merit in the contempt petition and is accordingly dismissed.


MEMBER-A


MEMBER-J

/Anand/